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O.A. No.303/2011

29.8.2012

List revised. It is 11.25 A.M. Nobody is responding for the applicant. From the other side Sri Pankaj Awasthi for Sri A.K. Chaturvedi is present.

M.P. no. 2754/11: This is formal application for taking the Objection on record. Allowed. It is taken on record.

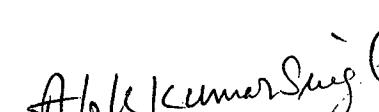
M.P. no. 2755/11: This is another formal application for condonation of delay in filing Objection. Allowed

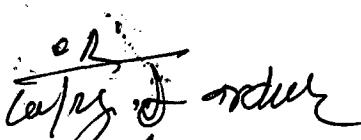
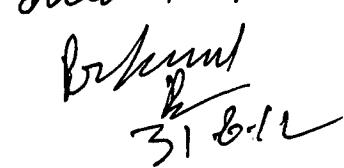
The crux of the matter is that the applicant filled the form of Special Class Railway Apprentice Examination 2011, which was already held on 30.7.2011. According to respondents, his application form was rejected due to leaving blank the educational qualification code in column 11. However, the applicant filed this O.A. just before 3-4 days before i.e. 27.7.2011 seeking interim direction for according provisional permission to appear in the examination. But after considering the matter, no interim direction was given as the order-sheet dated 29.7.2011 reveals. The aforesaid specific averments made in the CA has not been controverted by the applicant by filing any RA till date. Therefore, this O.A. lacks merit and has also become infructuous.

In view of the above, the O.A. stands dismissed without admission. No costs.


(S.P. Singh)
M(A)

Girish/-


(Justice Alok K Singh)
M(J)


Date of order
Received 29-8-12

31-8-12